

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 63 of 2013 &
IA. Nos. 100 & 101 of 2013

Dated : 2nd July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

NHPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Gopal Jain
Mr. Alok Shankar

Counsel for the Respondent(s): Mr. Sachin Datta &
Mr. Vikram A. Narayan for R-1
Mr. Paresh Lal for R.6

ORDER

Post the matter for hearing on **29.07.2013**. In the meantime,
pleadings be completed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg